

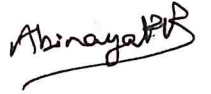
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : ----
PETITION NUMBER : TIBA/2/2021
NAME OF THE PETITIONER : G.Suresh & 3 Ors
NAME OF THE RESPONDENT(S) : Sri Sapthagiri Paper Mills Ltd
UNDER SECTION : Sec 433(e)(f) of CA, 1956

1. K.M. ANAND Counsel for Respondent No.1 -
2. Abinaya. K-R on behalf of
Counsel for Petitioner



- Sd -

..2..

1. TIBA/2/2021

ORDER

Representing Counsel Ms.Abhinaya appears for the Applicant. Representing Counsel Mr.K.M.Anand appears for Respondent No.1.

Representing Counsel for the Applicant submits that the Counsel on Record is not available to represent the case today.

Representing Counsel for the Respondent submits that settlement talks are going on and seeks time to file the outcome of the settlement talks.

List the matter on **06.12.2023 for physical hearing for reporting settlement**

— Sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

— Sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**